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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

T.P. No. 23/NCLT/AHM/2017 (New)
C.P. No. 484/2016 in C.A. No. 471/2016 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

Name of the Company: IRM Brands Pvt Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NAVIN PAHWA WITH NATASHA SUTARIA	ADV.	PETITIONER	Natasha.
2.	~~FOR~~ THAKKAR & PAHWA, ADV.			

ORDER

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for petitioner.

At request of learned counsel, list the matter on 16.03.2017

2/3/17

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 2nd day of March, 2017.